## GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:3450 ANSWERED ON:17.03.2015 STANDARD OF SAI CENTRES Kaushik Shri Ramesh Chander;Rajesh Shri M. B.

## Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the standard of Sports Authority of India (SAI) in different States is at par with the international level;
- (b) if so, the details thereof and if not, the reasons therefor along with the measures being taken by the Government to improve the standard of SAI;
- (c) whether the SAI has any scheme to identify and nurture sports talents in various parts the country;
- (d) if so, the number of advanced training facilities provided by SAI in various centres set up in the country, centre-wise; and
- (e) whether the SAI propose to start new such advanced training facilities for young talents and if so, the details thereof?

## **Answer**

## THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS(SHRI SARBANANDA SONOWAL)

(a) and (b): Sports Authority of India has international standard training centres at several places. These centres, among others, include the ones at Patiala, Banglore and Bhopal. Sports- persons who excel at National and International level are inducted in the Centre of excellence scheme which is specifically designed to prepare Indian Sports persons to compete successfully at International level. Besides training by Senior Indian and Foreign coaches for 330 days in a year, good diet, equipment, scientific support and competition expenditure is provided to them to hone their skills further.

SAI is constantly endeavoring to improve the standard of facilities, training and diet of elite sports-persons subject to availability of resources.

- (c) Yes, madam.
- (d) Details of Sports Training Centers/Special Area Games and Centres of Excellence are provided at Annexure -I.
- (e) SAI proposes to set up National Sports Academics in a phased manner in specific sports disciplines to groom and impart advanced training. Details are provided at Annexure -II.